

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 193 of 2014**

**Dated : 15<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Him Urja Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Uttrakhand Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s):**

**Ms. Mandakini Ghosh**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s):**

**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for R.1**  
**Mr. Pradeep misra for R. 2 & 3**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 16.10.2014 after serving copy on the other side.

Post the matter on **28.10.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/js*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**